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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH

M.A. No. 250/242 of 2020

(Arising out of O.A. No. 350/559 of 2019 & C.P.C. 350/37/2020

Dr Samir Kumar Nanda -vs- Union of India & Ors.)

In the matter of :

Dr. Samir Kumar Nanda, son of Sri Jagannath Nanda, aged about 60 years, working for gain as Professor and Head of the Department Of Forensic Medicine and Toxicology, National Institute of Homeopathy, Salt Lake, Kolkata and residing at K-2, Cluster-13, Purbachal, Sector- III, Salt Lake, Kolkata 700 097

..... Applicant

Versus

1. Union of India through the Secretary to the Govt. of India, Ministry of Ayush having office at Ayush Bhawan, B-Block, G.P.O. Complex, INA, New Delhi- 110023.
2. The Governing Body, NIH, through its President having office at Ayush Bhawan, B-Block, G.P.O. Complex, INA, New Delhi-110023.
3. The President of the Governing Body, National Institute of Homoeopathy, having office at Ayush Bhawan, B-Block, G.P.O. complex, INA, New Delhi- 110023.
4. The Secretary, Ministry of Ayush, having office at Ayush Bhawan, B-Block, G.P.O. complex, INA, New Delhi- 110023.
5. The Joint Secretary, (NI-Desk), having office at Ayush Bhawan, B-Block, G.P.O. Complex, INA, New Delhi- 110023.

6. The Deputy Director General, Ministry of Ayush, having office at Ayush Bhawan, B-Block, G.P.O. Complex, INA, New Delhi-110023.
7. The National Institute of Homoeopathy through the Director-in-Charge, NIH, having office at Block GE, Sector-III, Salt Lake, Kolkata- 700106.
8. Director-in-Charge, NIH, having office at Block-GE, Sector-III, Salt Lake, Kolkata-700 106.
9. Prof. (Dr.) Abhijit Chottopadhyay, Director-in-Charge, NIH, having office at Block-GE, Sector-III, Salt Lake, Kolkata-700 106.

..... Respondents/Contemnors

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No.M.A. 350/242/2020

Date of order: 08.07.2020

Arising out of
O.A.350/559/2019 &
CPC.350/37/2020

Present : Hon'ble Mrs. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

DR. SAMIR KUMAR NANDA
VS.
UNION OF INDIA & OTHERS
(National Institute of Homeopathy)

For the Applicant : Mr. A.K. Banerjee, counsel

For the Respondents : Mr. S. Paul, Counsel

ORDER

Per Bidisha Banerjee, Judicial Member

The M.A.350/242/2020 seeking further direction after disposal of the original application is not maintainable. Accordingly the M.A. stands dismissed.

(Dr. Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

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